

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1150
ANSWERED ON:30.11.2005
EXTRADITION TREATY WITH BANGLADESH
Veerendra Kumar Shri M.P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India propose to sign extradition treaty with Bangladesh;
- (b) if so, the details thereof;
- (c) the details of Indian prisoners in Bangladesh jails and vice versa; and
- (d) the details of consular access provided to these citizens of both countries lodged in the jails?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- a) & b) Yes, sir. The process for concluding an extradition treaty between India and Bangladesh is at an initial stage.
- c) About 893 Indian prisoners are presently in Bangladesh jails. As regards Bangladeshi prisoners in Indian jails, information is being collected from State authorities and will be made available when received.
- d) During current year Indian High Commission in Dhaka was permitted Consular access on eight occasions. The Bangladesh High Commission in New Delhi requested for Consular access on four occasions, which was granted.